

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 233 of 2021 (SZ)

(Earlier, OA No. 267 of 2021 (PB))

IN THE MATTER OF:

Andhra Kesari Nagar Welfare Association Applicant(s)

Versus

The Prl. Secretary to Govt.,
Irrigation & CAD Dept., & Others Respondent(s)

REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R5)

RUNNING INDEX

Sl. No.	Particulars	Page Nos.
1.	Report dated 14.12.2022 of the Telangana State Pollution Control Board (R5).	1
2.	Annexure-I – Respondent Board letter dated 06.12.2022 addressed to the Chief Engineer, GHMC (Lakes), Hyderabad.	2
3.	Annexure-II – Hon'ble NGT, Chennai Order dated 25.11.2022 in OA No. 233 of 2021.	3 – 4

Place: Hyderabad

Date: 14-12-2022.

REPORT DATED 14-12-2022 OF THE TELANGANA STATE POLLUTION CONTROL BOARD IN ORIGINAL APPLICATION No. 233 OF 2021 (SZ) IN THE MATTER OF DAMAGE CAUSED TO THE BATHUKAMMA KUNTA LAKE AT BN REDDY NAGAR FILED BY ANDHRA KESARI NAGAR WELFARE ASSOCIATION.

It is to submit that, the Hon'ble NGT, Chennai in its Order dated 25.03.2022 directed to file an Action Taken Report, if there is any non-compliance of the implementation of the Solid Waste Management Rules, 2016.

In this regard, the following is submitted: -

1. The Board officials have inspected the lake area on 11.11.2022 & 14.12.2022 and observed that the transfer point of municipal solid waste was removed from the lake area.
2. Presently, the lake is filled with rain fed water.
3. The leakages from the diversion channel are arrested and the joining of sewage into the lake is stopped.
4. Very few quantity of floating waste i.e., plastic waste was observed in the lake.
5. This office also issued a letter dated: 06.12.2022 to the Chief Engineer, GHMC (Lakes) to furnish compliance status with the joint committee recommendations.

Date: 14.12.2022

Place: Hyderabad.

ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER
Telangana State POLLUTION CONTROL
BOARD REGIONAL OFFICE - I,
RANGA REDDY DISTRICT.



(2)
ANNEXURE - I

TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE , RANGAREDDY DISTRICT

H.No.6-3-1219, 2nd floor, Block C, Ward No.91, 2nd Floor,
Backside of Country Club, Kundanbagh, Umanagar, Begumpet, Hyderabad.

M. Venkat Narsu
Environmental Engineer

Email:ee-rr1-tspcb@telangana.gov.in

Lr No. /TSPCB/RO.I-RRD/2022- 1083

Date: 06.12.2022

To
The Chief Engineer,
GHMC (Lakes),
CC Complex, Lower Tank Bund,
Adarsh Nagar, Hyderabad,
Telangana- 500063.

Sir,

Sub: TSPCB – RO.I - RRD – Latest status report on O.A. No. 233 of 2021 of Bathukamma Kunta in the Matter of Andhra Kesari Nagar Welfare Association Vs The Principle Secretary to Govt of Telangana, Irrigation and card Dept. and others Before The Hon'ble National Green Tribunal, Southern Zone, Chennai – Report called for - Reg.

- Ref: 1. O.A. No. 233 of 2021 of Bathukamma Kunta in the Matter of Andhra Kesari Nagar Welfare Association Vs The Principle Secretary to Govt of Telangana, Irrigation and card Dept. and others Before The Hon'ble National Green Tribunal, Southern Zone, Chennai.
2. NGT Physical hearing (Hybrid option) of O.A. No. 233 of 2021 of Bathukamma Kunta lake on 16.12.2022 (Advance cause list of filing compliance report)
3. NGT orders dated: 25.03.2022 & 25.11.2022
4. Inspection of the TSPCB Board officials on 11.11.2022

It is to submit that, NGT O.A. No. 233 of 2021 of Bathukamma Kunta lake case is listed on on 16.12.2022 by Physical hearing (Hybrid option), in the Matter of Andhra Kesari Nagar Welfare Association Vs The Principle Secretary to Govt of Telangana, Irrigation and card Dept. and others, before The Hon'ble National Green Tribunal, Southern Zone, Chennai.

The above case has been suo moto registered by the tribunal NGT on the basis of letter petition alleging damage caused to the Bathukamma kunta lake at B.N Reddy Division of Greater Hyderabad by the local residents of Andhra Kesari Nagar Welfare Association. The joint committee inspected and made some recommendations to lake protection and submitted the report to Hon'ble NGT.

During inspection of the Board officials on 11.11.2022, it was observed that the sewage diversion channel was damaged and the sewage is joining into the lake.

In the view above, it is requested to furnish the latest compliance status with recommendations made by joint committee within 2 days, so as to submit on or before 12.12.2022. The recommendations made by the joint committee enclosed for ready reference.



Yours faithfully,

ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
Telangana State POLLUTION CONTROL
BOARD REGIONAL OFFICE - I,
RANGA REDDY DISTRICT

Item No. 12:

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No. 233 of 2021(SZ)

IN THE MATTER OF:

Andhra Kesari Nagar Welfare Association

...Applicant(s)

With

The Principal Secretary to Govt of Telangana,
Irrigation and CAD Dept. and Ors.

...Respondent(s)

Date of hearing: 25.11.2022.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): None.

For Respondent(s): Mrs. Renugadevi represented
Mrs. H. Yasmeen Ali for R1 to R3, R7 & R8.
M/s. Keerthana. G represented
Mr. D. Srinivasan for R4.
Ms. J. Dayana represented
Mr. T. Sai Krishnan for R5 & R6.



ORDER

1. At the request of the learned counsel appearing for the 4th respondent, post the matter on 16.12.2022.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No. 233/2021(SZ)
25th November 2022. AD.

